COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 232 OF 2014 & IA NO. 369 OF 2014

Dated: 20th November, 2017

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Pune Power Development Pvt. Ltd. ... Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Ravindra R. Chile

for Mr. J.S. Jaggi

Counsel for the Respondent(s) : Ms. Shrishti Govil

for Sriranga S.

Mr. Balaji Srinivasan for R-2 & R-3

ORDER

The learned counsel, Mr. Ravindra R. Chile, representing Mr. J.S. Jaggi, learned counsel for the Appellant submitted that due to medical ground, this matter may be relisted on 14.12.2017.

The submission made by Mr. Ravindra R. Chile, representing Mr. J.S. Jaggi, learned counsel for the Appellant, at supra, placed on record.

Re-list this matter for hearing on $\underline{14.12.2017}$, as requested by the learned counsel for the Appellant.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil) Judicial Member

ss/vt